

wer to Unstarred Question 532 given in the Rajya Sabha on the 21st November, 1985 and state :

(a) what is the number of Indian military personnel amongst the total of 850 nationals in Pakistani jails and the number of Pakistani nationals in Indian jails and how many of them are military personnel : and

(b) what are the details of efforts made so far to get the Indian prisoners released from the Pakistan jails and their release prospects, if any, in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN): (a) 43 Indian Defence personnel reported missing since the Indo-Pak conflict of 1971 are amongst 850 Indian nationals in Pakistan jails. Details about Pakistani nationals in Indian jails are being collected.

(b) Determined efforts have been made to obtain a list of Indian prisoners in Pakistan. A protocol on Consular Access is in force between India and Pakistan since November 1982 and in August this year Consular Access was provided by either side to the Consular representatives of the other. Efforts are being made to arrange their repatriation to India. Government continues to pursue all cases vigorously at various levels to affect the early release of Indian nationals from Pakistani jails.

Breaking off of Diplomatic Relations with India by Morocco

2478. **SHRI K. VASUDEVA PANICKER :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Morocco has broken-off diplomatic relation with India;

(b) if so, what are the reasons therefor ; and

(c) what action the Government of India propose to take to restore diplomatic relations with that country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) and (b) Morocco broke off diplomatic relations with India following our recognition of the Sahrawi Arab Democratic Republic (SADR).

(c) Government have always endeavoured to strengthen the ties of friendship and understanding between Morocco and India and accordingly it is regretted that Morocco chose to break off diplomatic relations with India.

Advanced Light Helicopter Project

2479. **SHRI DHARAM CHANDER PRASHANT :**

SHRI SURESH KALMADI :

Will the **PRIME MINISTER** be pleased to state :

(a) what is the latest position regarding Advanced light Helicopter Project ;

(b) when the project was approved first and when it was sanctioned;

(c) by when the helicopter is likely to be actually put into service;

(d) what are the reasons for inordinate delay in this regard ; and

(e) what was the estimated cost of the project when it was first sanctioned and what is the estimated cost of the project at present ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKHAM RAM) : (a) to (e) M/s. Hindustan Aeronautics Limited, have undertaken a project for the manufacture

of Advanced Light Helicopter. The project has been sanctioned in June, 1984 at a cost of Rs. 94.87 crores at 1982-83 price level. The preliminary design phase is over and the process of selection of engine for powering the helicopter is in progress. The project is on schedule and the helicopter will be put into service in early 1990s.

Earlier, in February, 1976 an Armed Light Helicopter project with a single engine configuration was sanctioned at a cost of Rs. 41.05 crores at 1975-76 price level. Later, in 1978 the emerging battle field environment necessitated adoption of a twin engine configuration for the helicopter incorporating advanced technology concepts.

Manning of the Indo-Pak borders by UN observers

2480. SHRI DHARAM CHANDER PRASHANT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the UN observers are manning the border line between India and Pakistan, including the area known as actual line of control;

(b) what is the number of such observers, their nationalities and ranks; and

(c) what is the amount of contribution India has to make to the United Nations for the services of these observers per annum?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) UN Military observers stationed in India do not man or monitor the line of control in Jammu & Kashmir on the Indian side;

(b) Details for the month of November, 1985 are as follows:

Number of observers stationed on the Indian side—11

Nationality	Nos.	Ranks	
Italian	4	Lieutenant Colonel	1
		Captains	2
		Major	1
Danish	3	Captains	3
Swedish	1	Major	1
Australian	1	Captain	1
Chilean	1	Major	1
Finnish	1	Captain	1

© No specific amount of contribution is made to the United Nations by India in respect of these observers .